

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:2953  
ANSWERED ON:13.12.2006  
FUNDS ALLOCATED UNDER YOUTH WELFARE SCHEMES  
Meghwal Shri Kailash

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) The year-wise and programme-wise details of the funds allocated/provided under the Youth Welfare Schemes and Sports and Physical Education Programmes which are being implemented by the Union Government, State-wise particularly in Rajasthan;
- (b) The status of implementation and compliance of the guidelines and the review made on the youth and sports programmes of Tenth Five Year Plan, State-wise; and
- (c) The assessment reports of five agencies identified and the action taken on the same, State-wise particularly in Rajasthan?

**Answer**

THE MINISTER OF PANCHAYATI RAJ, YOUTH AFFAIRS & SPORTS AND DEVELOPMENT OF NORTH EASTERN REGION  
(SHRI MANI SHANKAR AIYAR)

(a) & (b) : No specific State-wise allocations are made under the youth related schemes of the Ministry. Funds are being provided by way of block grants to the Nehru Yuva Kendra Sangathan (NYKS) for its regular programmes and implementation of the schemes of the Ministry pertaining to National Service Volunteers & Rashtriya Sadbhavana Yojana, and Financial Assistance to Rural Youth and Sports Clubs and to the State Governments, based on their requirements and necessary documentation under the National Service Scheme (NSS). Funds for other schemes are provided to various institutions and NGOs etc., including NYKS on the basis of specific projects and proposals. As such therefore, data regarding State-wise allocation/provision of funds, under this scheme, is not compiled/ maintained.

Details of the releases made by NYKS, State-wise during 2003-04, 2004-05 and 2005-06 are indicated in Annex-I. Details of grants released to the various States/UTs during the last three years under NSS are enclosed at Annex-II.

As in the case of the Youth related schemes, no State-wise allocations are made under the sports schemes of the Ministry. However, details of funds released in the form of Central assistance under the erstwhile scheme for Creation of Sports Infrastructure, during the last three years, to different States are given in Annex-III, IV, V and VI. This scheme has been transferred to the States with effect from 1.4.2005, and funds are being provided in the remaining period of the Tenth Plan for committed projects/liabilities.

(c) No agencies have as yet been identified by the Ministry for preparing assessment reports, State-wise.